

**HARYANA VIDHAN SABHA**

**Starred Question**

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on  
Monday, the 4<sup>th</sup> March, 2013.**

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**Legal Provision for Control of Sexual Offences**

**\*1339.**      **SMT. SUMITA SINGH, M.L.A. :**Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to make any specific legal provision for effective control over sexual offences against women at the State level ?

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**Chandigarh:  
The 27th February, 2013**

**SUMIT KUMAR,  
Secretary,  
Haryana Vidhan Sabha**